

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 100 of 2015

Dated: 24th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Tamilnadu Generation & Distribution Corpn. Ltd. & Anr. Appellant (s)
Vs.**

JSW Steel Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. G.Umapathy
Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan

ORDER

List the matter 'for directions' on **08.11.2016.**

**(T. Munikrishnaiah)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**